

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.201 - IA/1008(AHM)2022
In
CP(IB) 809 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Tijaria Polypipes L:td
V/s
Texon Global Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 08/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Sumit Parikh, Advocate
For the Respondent :

ORDER

IA/1008(AHM)2022

Learned counsel for the applicant/liquidator requests for adjournment in this matter.

Re-list on 21.06.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)